

F.No.: N-15011/19/2025-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Notary Cell

4th Floor, Middle B Wing, Janpath Bhawan,
Janpath, New Delhi-110001 Dated: 22.12.2025

NOTICE

Subject: Cancellation of Certificate of Practice of Notary – case of Shri John David Kusmode, Notary (Reg No. 4501)

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(i) of the Notaries Rules, 1956, has decided to cancel the Certificate of Practice of Shri John David Kusmode, Reg No. 4501 to practice as a Notary. Accordingly, his name is removed from the Register of Notaries under Section 10(d) of the Notaries Act, 1952. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Date of Cancellation and removal	Reason of Cancellation and removal
Shri John David Kusmode	4501	R/o Ish-Kripa, Plot No.148A, Riddhi-Siddhi Colony, Gulmohar Road, Savedi, Ahmednagar, Maharashtra-414003	District Ahmednagar, Maharashtra.	22.12.2025	Rule 13 of Notaries Rules, 1956


(Radhe Shyam Singh)
Under Secretary, Notary Cell